

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE**

REGIONAL BENCH - COURT NO. 1

Customs Appeal No. 21690 of 2016

(Arising out of Order-in-Appeal No. 455-460/2016 dated 29.06.2016
passed by the Commissioner of Customs (Appeals), Bangalore.)

M/s. Grindwell Norton Ltd.,
Devanahalli Road,
Off Old Madras Road,
Bengaluru – 560 049.

Appellant(s)

VERSUS

The Commissioner of Customs,
C.R. Buildings, Queens Road,
Bengaluru – 560 001.

Respondent(s)

APPEARANCE:

Mr. Anil Kumar, Advocate, for the Appellant

Mr. K.A. Jathin, Deputy Commissioner (AR), for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MRS. R. BHAGYA DEVI, MEMBER
(TECHNICAL)**

DATE OF HEARING: 24.04.2024

DATE OF DECISION: 24.04.2024

The appeal is allowed. For order, see order of date in
Customs Appeal No. 21685 of 2016.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(R. BHAGYA DEVI)
MEMBER (TECHNICAL)**

Raja.